

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 569/2016**

**IN THE MATTER OF:**

**M/s Ved Trademart Pvt. Ltd.**

**.... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 391(2), 394, 100 to 104**

**Order delivered on 24.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER :-**

**For the ROC / OL Rajasthan :- Mr. Nawal Kishore Jha, Sr. Panel Counsel**

**ORDER**

For Order see **CP/CA No. 564/2016.**

*— Sd —*

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

*— Sd —*

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**